GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 2752 TO BE ANSWERED ON 10th MAY, 2016

INSPECTION OF GODOWNS

2752. SHRI CHANDRAKANT KHAIRE: SHRI RATTAN LAL KATARIA: SHRIMATI RAMA DEVI: SHRI OM BIRLA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) the quantum and value of foodgrains reported rotted in Government Godowns during the last three years;

(b) whether Stocks/Godowns are inspected on regular basis by efficient and trained employees including senior officers of the Ministry/Food Corporation of India, if so, the details thereof;

(c) the number of such inspections conducted during the last three years along with the shortcomings noticed therein; and

(d) the action taken by the Government so far on the basis of the findings of the said inspections and the outcome thereof indicating the number of persons held responsible and charges levelled against them, State-wise?

ANSWER

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

(a): The quantity and value of foodgrains accrued as damaged/nonissuable in the godowns of Food Corporation of India (FCI) during the last three years are as under:

Year	Quantity	Value
	(in lakh tons)	(Rupees in crore)
2013-14	0.25	23.48
2014-15	0.19	19.90
2015-16	0.03	3.44

(b)&(c): Yes Madam, periodic inspections and checks are conducted in the godowns of Food Corporation of India (FCI) by District, Regional, Zonal and Headquarter level Officers. Besides, Vigilance Division of FCI Headquarters also has the mandate of inspection of the godowns. The officers of Quality Control Cells of the Ministry also conduct super inspections of Central Pool foodgrains stocks. The details of squad inspections carried out during last three years by FCI are as under:

Year	No. of Inspections
2013-14	6225
2014-15	6025
2015-16	5873

The details of inspections carried out during last three years by Quality Control Cells of the Ministry are as under:

Year	No. of Inspection
2013-14	767
2014-15	954
2015-16	1096

During the course of inspections, various irregularities such as purchase of beyond specification stocks, abnormal transit/storage losses, down gradation/damage of stocks, misappropriation of stocks and administrative lapses were noticed.

As and when discrepancies are observed during inspections, the same are brought to the notice of the concerned authorities to ensure immediate necessary corrective measures to rectify the shortcomings pointed out by the Inspecting team. On the basis of irregularities noticed, the disciplinary action are taken against the delinquent officers/officials.

(d): No. of cases where Departmental action has been initiated by vigilance wing of FCI against the employees for losses and quality related issues detected during the inspections are at Annex.

ANNEX REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO 2752 TO BE ANSWERED ON 10th MAY, 2016 IN LOK SABHA.

STATE-WISE DETAILS OF NUMBER OF CASES INITIATED AGAINST THE EMPLOYEES OF FCI FOR LOSSES AND QUALITY RELATED ISSUES DURING LAST THREE YEARS.

Zone/State	Y	ear 2013-1	4	Ye	ar 2014-15	5	Year 2015-16		
	Major Minor Total		Major Minor Total			Major Minor Total			
	Penalty	Penalty		Penalty	Penalty		Penalty	Penalty	
Punjab	18	400	418	8	235	243	5	264	269
Haryana	13	41	54	2	26	28	4	11	15
Uttrakhand	0	5	5	0	6	6	0	8	8
Jammu & Kashmir	0	0	0	0	0	0	0	0	0
Rajasthan	2	13	15	2	16	18	1	11	12
Himachal Pradesh	0	0	0	0	0	0	0	0	0
Delhi	0	15	15	0	13	13	0	22	22
Uttar Pradesh	3	45	48	17	46	63	9	29	38
Zonal Office (North)	2	0	2	0	0	0	0	0	0
Zonal Office (West)	1	0	1	1	1	2	0	0	0
Maharashtra	1	24	25	0	42	42	1	18	19
Gujarat	0	10	10	0	19	19	0	40	40
Madhya Pradesh	1	38	39	1	20	21	0	64	64
Chhattisgarh	15	197	212	6	108	114	0	59	59
Zonal Office (East)	0	0	0	0	0	0	0	0	0
West Bengal	1	5	6	4	3	7	0	7	7
Bihar	8	19	27	2	17	19	0	19	19
Jharkhand	1	14	15	0	8	8	1	7	8
Odisha	1	30	31	2	12	14	0	12	12
Zonal Office (NEZ)	0	0	0	0	0	0	3	0	3

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Zone/State	Year 2013-14			Year 2014-15			Year 2015-16		
	Major Penalty	Minor Penalty	Total	Major Penalty	Minor Penalty	Total	Major Penalty	Minor Penalty	Total
Assam	0	0	0	0	1	1	6	1	7
North East Frontier	0	0	0	0	0	0	1	1	2
Nagaland & Manipur	0	0	0	0	0	0	0	0	0
Arunachal Pradesh	0	0	0	0	0	0	0	0	0
Andhra Pradesh	1	17	18	1	20	21	3	17	20
Tamil Nadu	2	1	3	0	25	25	1	5	6
Kerala	0	0	0	0	4	4	1	1	2
Karnataka	21	6	27	1	0	1	0	0	0
Zonal Office (South)	0	0	0	0	0	0	0	0	0
Total	91	880	971	47	622	669	36	596	632
